NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/28/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S)

: Archana Spinners Private Limited and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1) FKBhashae

Shwetta Varendevan

Keerthi. K

counsel 158 petitioner Invetta

2 H. Karthi'l Seshadsi G. Sudhakan Caused for Respondent Juny

ORDER

Ms Swetha Vasudevan, counsel for petitioner present. Shri G Sudhakaran, counsel for respondents present. Counsel for the respondents is directed to file a detailed affidavit submitting the latest status of the Ist respondent company including its management with statement of accounts as prayed by the other side, by serving a copy of the same to the other side. Time extended at request.

Put up on <u>06.02.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)